(J.H.C. Sch. 1-7)

From:

Ram Sharma

Registrar (Administration), High Court of Jharkhand, Ranchi.

2 : Office – 0651-2481449 Fax No. - 0651 - 2481116

File No. XXII(6)/1/2025-26/Apptt. Letter No. Dated:

To

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Sub:- Nomination of Judicial Officers for attending State Level Stakeholders Consultation, 2025 on Protection of Girl Child scheduled to be held on 30.08.2025 (Saturday) at Judicial Academy Jharkhand, Ranchi.

Sir.

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate all the 24 - Secretaries, District Legal Services Authority, 24 - Principal Magistrates, Juvenile Justice Board and 24 Presiding Officers, POCSO Courts of the State of Jharkhand as participants (except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave) to attend State Level Stakeholders Consultation, 2025 on Protection of Girl Child scheduled to be held on 30.08.2025 (Saturday) at Judicial Academy Jharkhand, Ranchi with a direction to report at Judicial Academy Jharkhand, Ranchi latest by the evening of 29.08.2025.

Further, Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Seraikella-Kharsawan and Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi have been nominated to attend the aforesaid programme as anchor(s) with a direction to report at Judicial Academy Jharkhand, Ranchi by the evening of 28.08.2025.

You are, therefore, requested to direct the officer(s) concerned of your Judgeship to attend the aforesaid programme on the date as mentioned above.

This is for your information and communication to the officer(s) concerned.

Yours sincerely, Sd/- Ram Sharma Registrar (Administration)

Memo No. 3809 __/Apptt. Dated, Ranchi, the __

23 08 2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi with a direction to make necessary arrangements for the programme at Judicial Academy Jharkhand, Ranchi and accommodation for Judicial Officers as per requirement / the Member Secretary, JHALSA for information / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

> 23:8.25 Registrar (Administration)

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